

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1073**

TO BE ANSWERED ON MONDAY, FEBRUARY 8, 2021 / MAGHA 19, 1942 (Saka)

'PRADHAN MANTRI GARIB KALYAN YOJANA'

1073: SHRIMATI JASKAUR MEENA:

Will the Minister of **FINANCE** be pleased to state:

- a. the salient features of the Pradhan Mantri Garib Kalyan Yojana;
- b. the details of fund approved, allocated and utilized so far in Rajasthan under this scheme;
- c. the details of targets fixed and the progress made under the said scheme;
- d. whether the Government has received any information regarding misappropriation of funds under the scheme; and
- e. if so, the details thereof along with the measures taken by the Government to tackle this problem?

ANSWER

**MINISTER OF STATE (FINANCE)
(SHRI ANURAG SINGH THAKUR)**

(a) to (e): A Statement indicating salient features of the Rs 1.70 Lakh Crore Pradhan Mantri Garib Kalyan Package (PMGKP) announced on 26.03.2020 to help the poor in the fight against Corona Virus is at **Annexure-I**. The State-wise details of benefits provided under the scheme, including for the State of Rajasthan are at **Annexure-II**. All the financial transactions under the PMGKP were done through Direct Benefit Transfers (DBT) into the account of the beneficiaries. No information regarding misappropriation has been received.

Statement referred to in reply to parts (a) to (e) of Lok Sabha Unstarred Question No.1073 for 08.02.2021

Details of PMGKY

I. **Insurance scheme for health workers fighting COVID-19** in Government Hospitals and Health Care Centres was launched w.e.f. 30.03.2020 to provide comprehensive personal accident cover of Rs. 50 lakh to around 22.12 lakh public healthcare providers, including community health workers, who may have to be in direct contact and care of COVID-19 patients and who may be at risk of being impacted by this. On account of the unprecedented situation, private hospital staff/retired/volunteer/ local urban bodies/contract/daily wage/ ad-hoc/outsourced staff requisitioned by States/ Central hospitals/autonomous hospitals of Central/States/UTs, AIIMS & INIs/ hospitals of Central Ministries, drafted for COVID19 related responsibilities, welfare also covered under the scheme.

II. **PM Garib Kalyan Ann Yojana**- Additional allocation of food grain @ 5 kg per person per month free of cost was provided to all beneficiaries covered under the targeted public distribution system (Annyodaya Anna Yojana & Priority Households), including those covered under Direct Benefit Transfer (DBT). Further, Pulses according to regional preferences @ 1 kg per family were provided for three months, free of cost. The scheme has been extended till November, 2020.

III. **Benefit to farmers:** The first installment of Rs 2,000 due in 2020-21 was front-loaded and paid in April 2020 itself under the PM KISAN Yojana, covering about 8.7 crore farmers

IV. Cash transfers-

a) **Help to Poor:** A total of 20.40 crores (approx) PMJDY women account-holders were given an ex-gratia of Rs 500 per month for three months.

b) **Gas cylinders:** Free of cost LPG cylinders to 8 crore beneficiaries of Pradhan Mantri Ujjwala Yojana (PMUY) was provided under PMGKY w.e.f. 01.04.2020 with a budgetary support of 13000 crore. Cash advances for buying the cylinders were transferred to the bank account of the beneficiaries. The scheme was extended till September 30, 2020 for those beneficiaries who have been credited with the advance for buying refills, but have not been able to buy the free cylinders till 30.06.2020.

c) **Help to low wage earners in organised sectors:** Wage-earners, earning below Rs 15,000 per month, in businesses having less than 100 workers, were provided Twenty four (24) percent of the monthly wages into their PF accounts, for three months to prevent disruption in their employment. The scheme was extended for another three months, i.e., till August 2020.

d) **Support for senior citizens (above 60 years), widows and Divyang:** An amount of Rs.1000/- to around 3 crore aged widows and people in Divyang category was provided.

V. **MNREGA-** Wages were increased by Rs 20 with effect from 1 April, 2020. This wage increase was estimated to provide an additional Rs 2,000 benefit annually to a worker and benefit approximately 13.62 crore families.

V. **Self-Help groups:** Limit of collateral free lending was increased from Rs 10 to Rs 20 lakhs for women organized through 63 lakhs Self Help Groups (SHGs), who support 6.85 crore households.

VI. **Other components of PM Garib Kalyan package**

(a) **Organized sector:** Employees' Provident Fund Regulations was amended to include Pandemic as the reason to allow non-refundable advance of 75 percent of the amount or three months of the wages, whichever is lower, from their accounts.

(b) **Building and Other Construction Workers Welfare Fund:** Welfare Fund for Building and Other Constructions Workers has been created under a Central Government Act. There are around 3.5 Crore registered workers in the Fund. State Governments were directed to utilise this fund to provide assistance and support to these workers to protect them against economic disruptions.

(c) **District Mineral Fund:** The State Government were asked to utilise the funds available under District Mineral Fund (DMF) for supplementing and augmenting facilities of medical testing, screening and other requirements in connection with preventing the spread of COVID-19 pandemic as well as treating the patients affected with this pandemic.

Statement referred to in reply to part (a) to (e) of Lok Sabha Unstarred Question No. 1073 for 8.2.2021.

No.	29.01.2021	PMG AY		PMGAY Pulses/Channa		Ujjwala		PM KISAN	PMJDY	24% EPF		NSAP National Social Assistance Programme	BoCW (Building and construction Fund)		DMF
		State	Foodgrains Qty (Apr-Nov)	Beneficiaries	Pulses/Chana Qty (Apr - Nov)	Beneficiaries	Refill delivered against advance or reimbursed	Amount Transferred (In Lakh)	No of beneficiaries	No of a/c credited	Beneficiaries	Amount (Rs lakh)	Total Beneficiaries	No of beneficiaries	Total amount (Rs lakh)
		MT		(MT)											
1	Andaman and Nicobar Islands	2,383	59,100	122	16,350	22,354	157	10,677	23,064	3,238.00	155.91	5,928	11,014	492	
2	Andhra Pradesh	9,95,500	2,61,12,304	66,492	90,28,190	7,62,024	5,163	46,95,820	60,13,565	1,85,152.00	11,651.14	9,32,661	19,67,484	19,675	131.48
3	Arunachal Pradesh	30,642	7,98,490	1,034	1,77,210	76,658	518	66,323	1,80,119		0.00	34,139	3,000	60	
4	Assam	9,77,964	2,48,73,000	45,456	57,86,440	52,70,571	36,257	18,61,715	95,34,385	9,772.00	252.73	8,40,984	2,70,000	2,700	0.65
5	Bihar	31,47,508	8,11,39,356	1,20,112	1,43,33,767	1,53,47,936	1,11,171	58,99,824	2,33,15,732	67,545.00	4,287.92	36,64,811	0	0	0.00
6	Chandigarh	10,167	2,59,080	486	63,670	246	2	429	1,10,537	23,805.00	2,034.29	3,415	6,670	400	
7	Chhattisgarh	7,89,804	1,94,31,064	39,632	51,49,800	39,71,169	32,416	21,67,441	78,57,012	84,417.00	6,404.33	8,52,275	0	0	4.36
									52,817			9,588	0	0	
8	Dadra and Nagar Haveli & Daman and Diu	10,568	2,58,328	519	65,240	25,360	169	13,531	17,387		0.00	1,376	0	0	
9	Delhi	2,72,775	628,047	13,690	17,54,513	1,95,912	1,263	12,075	20,30,271	41,521.00	3,642.58	1,56,436	39,600	3,960	
10	Goa	20,585	5,14,412	1,066	1,42,550	2,108	14	7,854	69,987	16,563.00	1,265.92	2,061	5,117	307	
11	Gujarat	12,76,713	31,784,856	50,026	65,09,333	49,09,689	32,592	46,85,062	71,08,005	2,70,988.00	18,510.49	6,88,953	4,83,196	4,832	22.00
12	Haryana	4,50,912	1,13,90,324	18,812	24,27,333	15,15,279	9,902	15,14,497	34,16,299	83,035.00	6,403.61	3,27,269	3,50,621	17,531	15.85
13	Himachal Pradesh	1,06,429	27,72,352	4,790	6,73,667	2,92,574	1,965	8,70,609	5,84,184	48,762.00	3,629.35	1,11,863	1,21,281	7,461	0.00
14	Jammu and Kashmir	2,82,312	69,15,000	13,208	16,44,090	20,09,414	14,574	9,20,451	10,49,256	43,121.00	2,055.78	143,289 (including Ladakh)	1,55,975	4,679	0.43
15	Jharkhand	8,83,433	2,40,94,622	44,593	57,11,600	53,60,642	37,520	12,31,912	72,27,042	1,05,631.00	7,666.54	12,88,850	0	0	9.66
16	Karnataka	15,41,056	3,86,45,940	80,975	1,27,22,730	57,07,480	37,831	48,39,093	79,87,088	3,19,389.00	24,924.83	13,98,410	13,62,438	68,122	118.09
17	Kerala	5,87,791	1,49,27,032	27,956	35,91,483	5,11,114	3,323	27,16,844	24,13,289	1,21,319.00	9,250.22	6,88,329	4,54,124	4,541	0.00
18	Ladakh	5,645	1,41,480	233	29,008	19,172	166	0	9,951	247.00	21.08	Included in J&K above	Included in J&K above	0.00	
19	Lakshadweep	864	21,800	39	5,200	517	3	0	2,867		0.00	324	520	33	
20	Madhya Pradesh	18,00,437	4,93,09,348	77,890	96,95,633	1,13,35,496	77,378	68,12,020	1,66,22,091	1,69,059.00	10,711.54	22,05,963	8,91,850	17,837	5.10
21	Maharashtra	25,27,129	6,82,50,268	1,03,643	1,32,15,103	76,20,813	50,513	86,32,718	1,29,47,062	4,76,836.00	31,528.87	11,68,385	8,94,408	17,888	59.50
22	Manipur	90,747	20,47,906	4,192	5,87,503	2,76,213	2,120	2,83,457	5,04,169		0.00	61,972	52,605	526	
23	Meghalaya	85,803	21,45,145	3,145	4,21,503	1,96,213	1,408	1,15,638	2,68,908	73,342.00	2,224.82	54,127	24,730	1,237	
24	Mizoram	25,288	6,62,132	1,243	1,55,405	55,270	420	69,425	58,176		0.00	27,538	51,451	1,544	
25	Nagaland	53,964	14,04,600	2,276	2,84,940	89,967	593	1,81,008	1,57,792		0.00	49,210	19,046	381	
26	Odisha	12,06,580	2,88,37,690	74,941	95,19,513	83,65,761	57,172	20,03,185	81,21,020	1,62,121.00	10,148.60	20,27,022	20,83,288	31,249	99.49
27	Puducherry	23,211	5,97,945	1,273	1,78,500	31,098	203	9,715	83,926	16,456.00	1,011.52	28,757	0	0	
28	Punjab	5,33,154	1,33,65,720	27,751	35,47,747	24,53,238	16,351	17,52,498	33,22,186	79,150.00	5,054.89	1,40,404	2,89,237	17,354	0.65
29	Rajasthan	17,52,646	4,44,44,332	75,043	99,94,240	1,11,23,374	73,858	51,64,391	1,56,13,962	1,23,266.00	7,946.42	9,87,781	22,30,000	55,750	15.93
30	Sikkim	14,479	3,65,120	614	93,817	21,301	165	0	42,552		0.00	18,332	7,835	157	
31	Tamil Nadu	12,31,653	2,97,45,840	33,324	1,11,07,920	61,85,688	41,390	35,59,533	60,75,989	5,81,768.00	34,570.97	18,14,700	13,70,601	27,412	14.73
32	Telangana	7,24,662	1,80,62,980	15,804	52,68,030	18,74,171	13,036	33,31,468	52,60,800	1,78,225.00	10,233.62	6,65,956	8,30,324	12,455	0.00
33	Tripura	94,893	23,73,722	4,420	5,40,847	4,46,819	3,747	1,90,441	4,31,770		0.00	1,38,473	39,082	1,172	
34	Uttar Pradesh	56,16,735	14,19,99,424	2,69,530	3,34,08,790	2,70,74,796	1,81,728	1,76,75,849	3,18,13,530	2,30,453.00	15,741.60	52,57,390	18,25,415	35,395	0.46
35	Uttarakhand	2,37,842	58,95,600	10,736	13,44,657	7,62,313	5,015	6,74,688	12,67,372	41,863.00	3,234.58	2,15,109	2,28,423	4,568	3.49
36	West Bengal	23,39,724	5,83,10,164	91,452	1,40,19,333	1,72,88,933	1,16,938	0	1,89,95,377	4,28,442.00	21,132.39	21,32,959	21,98,349	21,983	0.46
	TOTAL	2,97,51,729	75,80,40,523	13,26,516	18,32,15,657	14,12,01,683	9,67,041	8,94,54,616	20,65,00,000	39,85,486.00	2,55,696.54	2,81,45,039	1,82,67,685	3,81,702	502.33
								Total amount @ INR 2000 each=1789092.32	Total amount transferred= INR 3095206.845						